

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:7160
ANSWERED ON:21.05.2012
IRREGULARITIES IN GRANTING SANCTION TO NGOS
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any complaints regarding irregularities such as demanding money by officials for granting of funds to Non-Governmental Organizations (NGOs);
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto alongwith the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c) Complaints have been received against three officials of the Ministry since December 2010. In respect of two officials, the veracity of the complaints could not be established due to incomplete/vague or fake addresses of the complainants and these have been closed. Complaints against one official are under examination. The Ministry is strictly following the guidelines prescribed in the CVC Manual, dealing with complaints and curbing the corrupt practices.